GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)

LOK SABHA UNSTARRED QUESTION NO. 1659

TO BE ANSWERED ON: 04.05.2016

MOBILE APPLICATIONS

1659 SHRI ABHISHEK SINGH:

Will the Minister of Communications and Information Technology be pleased to state: -

- (a) whether the Government proposes to make it mandatory for mobile manufacturing / marketing companies to ensure that the mobile phone supports the various applications related to Government services;
- (b) if so, the details thereof; and
- (c) the action taken in this regard so far?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c): No, Sir. However, the Government, vide the Department of Telecommunications Notification No.G.S.R. 436(E) dated 22nd April, 2016 has notified the panic button and Global Positioning System facility in all mobile phone handsets Rules, 2016. As per these rules, with effect from the 1st January 2017, provision of panic button and with effect from 1st January, 2018, facility of identifying the location through Satellite based GPS has been made mandatory in new mobile handsets sold in India.
